

DIVISION BENCH
COURT - II

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	BIPIN KUMAR SRIVASTAVA VS DEV INSTITUTE OF NUCLEAR MEDICINE PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Applicant

Ms. Sanchari Chakraborty, Adv.]

Mr. Kumarjit Banerjee, Adv.]

Mr. Adil Naushad, Adv.]

Mr. Sailendra Singh, Adv.] For the Respondents

Mr. Avik Chaudhuri, Adv.]

ORDER

1. Learned Senior Counsel for the Applicant present. Learned Counsel for the Respondents present.
2. List this matter on **11th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**